

MONTHLY INFORMATION BULLETIN

NOVEMBER 2022

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

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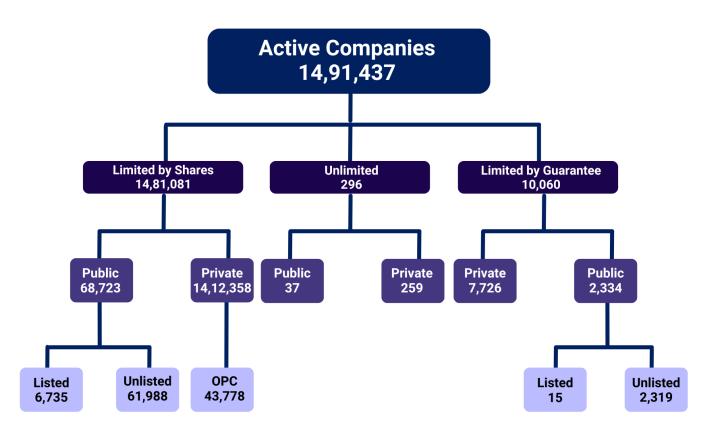
O1 Overview of the Corporate Sector



A total number of 24,33,523 companies were registered in the country as on 30th November 2022, of which 61% (14,91,437) companies stands active. (Table 1)

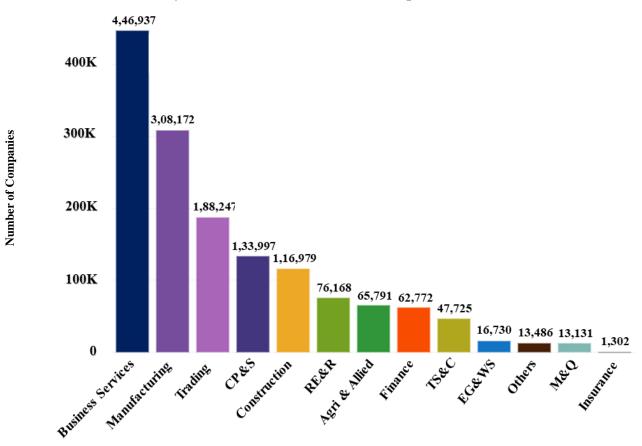
The data shows that most companies in India are Private Limited companies, that account for 95% of the total companies with 37% of the total Paid-up Capital. In comparison, Public Limited companies are smaller in number (5%) but comprise 63% of the total Paid-up Capital. (Table 3)

Distribution of Active Companies as on 30th November 2022



Economic Sector-wise classification (NIC-2004) reveals that the Business Services has been the bright spot throughout the year and has highest number of Active companies (30%) followed by Manufacturing (21%), Trading (13%) and Community, Personal and Social Services (9%). It is also observed that Agriculture Sector saw the maximum increase in the total number of Active Companies, followed by Industry Sector whereas Service Sector showed a minor decline as compared to October 2022. In the Service Sector, Community, personal & Social Services Sector showed a slight rise of 0.4% in the number of Active Companies. (Table 3).

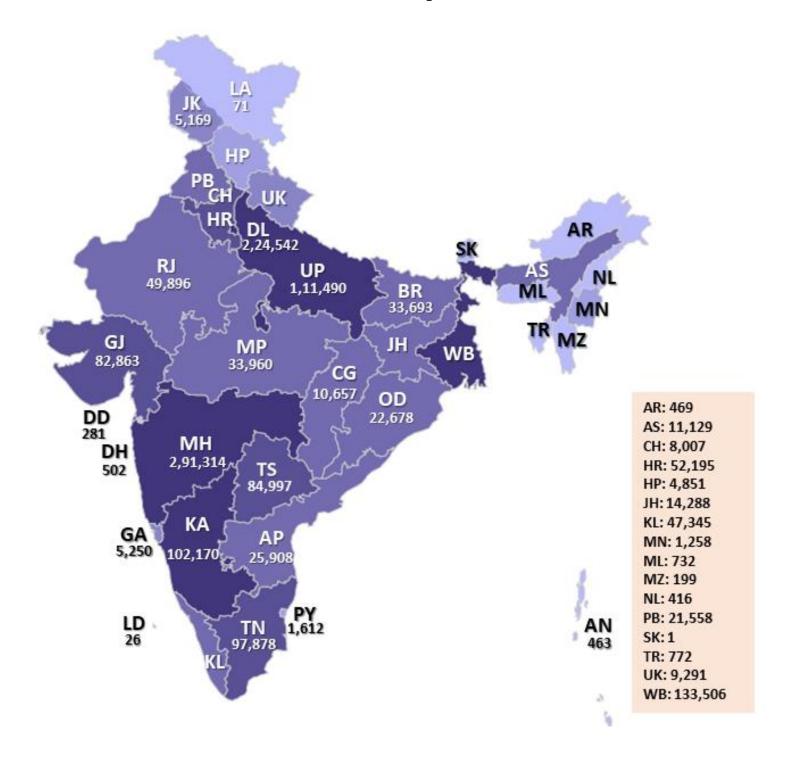
Economic Activity-wise Distribution of Active Companies as on 30th November 2022



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying

Amongst the 37 States/UT, Maharashtra (20%) continues to be the state with highest number of Active Companies, followed by Delhi (15%) and West Bengal (9%). Lakshadweep witnessed the maximum rise of 4% in the number of active companies followed by Uttar Pradesh and Uttarakhand at 1.3% and 1.13% respectively as compared to October 2022. (Table 4)

State-wise Distribution of Active Companies as on 30th November 2022



No. of Companies:	0-1000	0 1001-5000	5001-10000	10001-50000	50001-100000	>100000
No. of states :	11	3	4	10	4	5

O2 Statistical Insights till November 2022



24,33,523

Registered Companies

14,91,437

Active Companies

8,85,793

Closed Companies

2,454

Dormant Companies

7,103

Companies under Liquidation

46,736

Companies under the process of Striking off



New Registration in November 2022

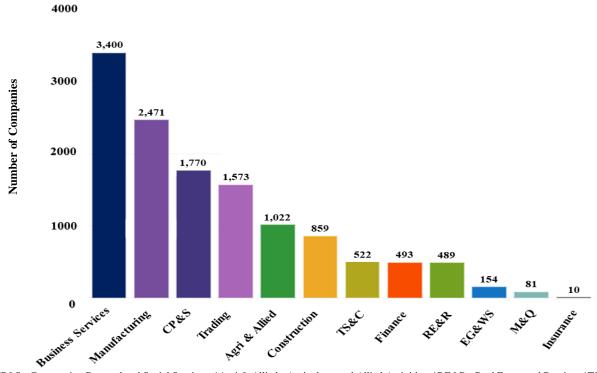


New Registration of Companies

A total of 12,844 companies were registered with a collective Paid-up Capital of Rs. 625.57 Crore. Out of the total new registrations, 12,763 companies were registered as Companies Limited by Shares with a Paid-Up Capital of Rs. 625.05 Crore, 81 companies were registered as Companies Limited by Guarantee with a Paid-Up Capital of Rs. 0.52 Crore. There was an overall increase of 20% in the number of new registrations in November 2022 when compared to October 2022. (Table 5)

Economic-activity wise classification of new companies registered reveals that the predominant share of companies is in Business Services (26%) followed by Manufacturing (19%), Community, personal & Social Services (14%) and Trading (12%). The Agriculture sector observed a rise in the number of registrations in contrast to October 2022. (Table 6)

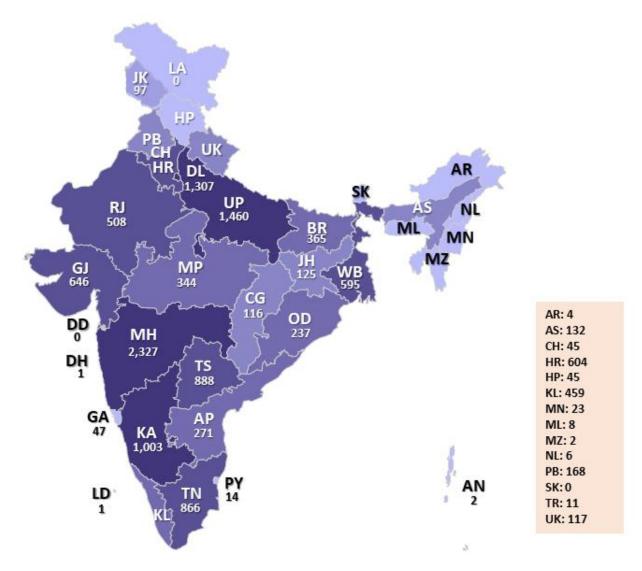
Economic Activity-wise Distribution of New Registered Companies during November 2022



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying

State/UT-Wise Analysis of new registered companies shows that Union Territory, Jammu & Kashmir have started gaining momentum in terms of registration of 97 new companies. The top three states that receive the highest number of new registrations during November 2022 were Maharashtra with 18% which amounts to 2,327 corporates, Uttar Pradesh with 11.4% coming in at 1,460 and Delhi following closely behind at 10.2% belonging to 1,307 companies with a collective paid-up capital of Rs. 174 crore. (Table 7)

State-wise Distribution of New Registered Companies during November 2022



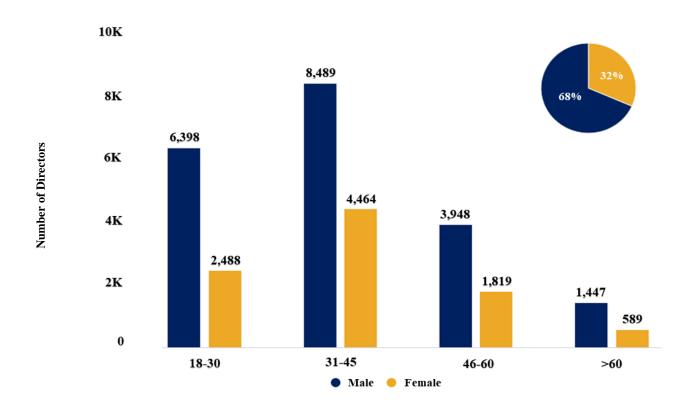
No. of Companies:	0-50	51-100	101-200	201-500	501-1000	>1000
No. of states :	16	1	5	5	6	4

New Registration of Director Identification Number (DIN)

In November 2022, 30,160 Director Identification Numbers were registered out of which 98% were in use by Indian nationals and the remaining 2% were in use by Foreign nationals. Additionally, 110 DINs were deactivated. (Table 8)

Out of the total number of directors registered in India in November 2022, 68% were male and the remaining 32% were female. A close analysis on Indian Directors revealed that 44% of new directors registered belongs to age 31-45 years old, of which, 66% were male and 34% female. Furthermore, 7% of the new director registrations were older than 60 years. Maharashtra witnessed the highest, i.e., 16% of the total registrations of Directors. North-Eastern states had 420 director registrations. (Table 9)

Age/Gender wise Distribution of New Directors registered during November 2022

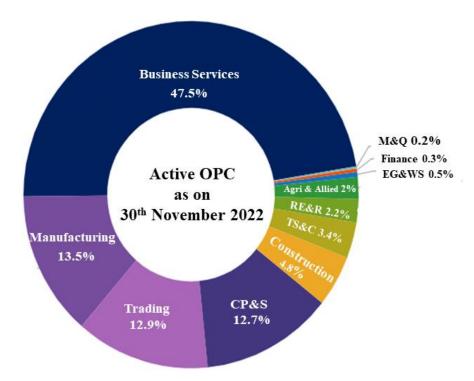


04 One Person Company



As per the recent data, opportunities given to small companies and entrepreneurs by the Government of India has proven to be beneficial for them. Till 30th November 2022, a total number of 43,778 One Person Companies were active with a collective Paid up capital of Rs. 598 Crore. (Table 10)

Economic Sector-wise classification shows a significant rise of 300% in the registration of One Person Companies in Electricity, Gas & Water Supply sector in November 2022 over October 2022.



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying

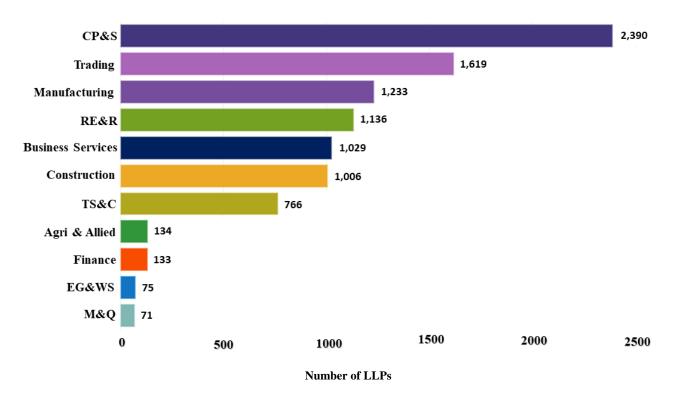
During November 2022, a total number of 865 One Person Companies were registered with a Paid-Up Capital of Rs. 7.81 Crore. Among all States/UT, the number of new One Person Companies approximately doubled in Haryana during November 2022 as compared to October 2022.

05 Limited Liability Partnership



With an increase of new 9,592 Limited Liability Partnerships (LLPs) during the quarter September 2022 to November 2022, a total number of 2,61,557 LLPs were active in the country as of 30th November 2022. (Table 11 & 12)

Economic-Activity Wise Active LLPs during September 2022 to November 2022



*CP&S - Community, Personal and Social Services, *Agri & Allied - Agriculture and Allied Activities, *RE&R - Real Estate and Renting, *TS&C - Transport, Storage and Communications, *EG&WS - Electricity, Gas and Water Supply Companies, *M&Q - Mining and Quarrying

About 84.49% of active LLPs (2,21,002 in number) have an obligation of contribution less than or equal to Rs. 5 lakhs, and only about 3.01% (7,867 in number) of LLPs have the obligation of contribution above Rs.1 crore. (Table 12)

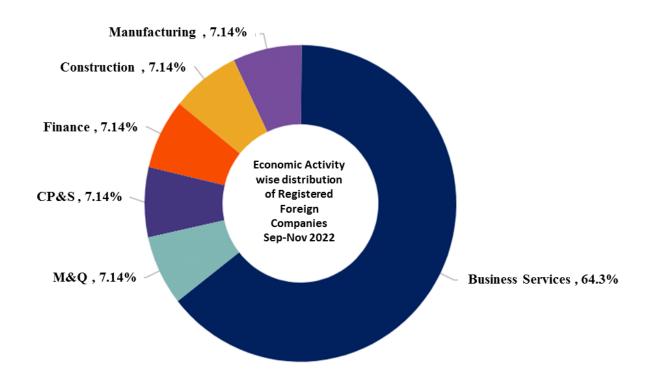
Broader economic sector-wise classification of active LLPs as on 30th November 2022 reveals that the Service sector continues to account for maximum registrations with 74% LLPs, followed by Industry and Agriculture sectors accounting for 24% and 2% respectively. (Table 13)

06 Foreign Company



As on 30th November 2022, there were a total of 5087 foreign companies were registered in India. Out of these, 64.7% (3,290) were Active. Of the 14 new overseas business entities that were registered with the Ministry of Corporate Affairs during September 2022-November 2022, 30% were established in Maharashtra, 21% each in Delhi and Karnataka, 14% in Haryana & Karnataka, and 7% each in Uttar Pradesh and Uttarakhand. When looking at the economic activity classification, it was revealed that 64% of the companies can be classified as 'Business Services'. (Table 14)

During November 2022, 4 foreign company was registered as Project Office to execute a particular project in India.



*CP&S - Community, Personal and Social Services, *M&Q - Mining & Quarrying

07 Miscellaneous



- ➤ In November 2022, a total of 11,50,497 forms were filed with the Ministry of Corporate Affairs. Of which, 5,13,289 MGT-7A forms were filed, followed by 3,34,996 AOC-4, 1,10,872 MGT-7, 53,083 ADT-1 and 37,461 DIR-12. (Table 15)
- ➤ During November 2022, a total of 25,676 companies were struck off, of which 24,972 companies' names were removed from the Register of Companies u/s 248 by the Ministry of Corporate Affairs, and 704 applications were received from companies to strike off their names from the register.
- ➤ MCA facilitates its registered users to login and view/download all the forms filed by the company. 2,93,257 documents were viewed/downloaded by the users in November 2022.
- ➤ During November 2022, a total of 12,58,018 Non-STP₁ forms were received. Of which, 12,53,515 (99.6%) were accepted and 4,503 (0.4%) were rejected. (Table 16)
- ➤ A total of 71,094 Public Companies and 14,20,343 Private Companies were active till 30th November 2022, after taking into account 32 Private Companies which were converted to Public Companies and 25 Public Companies that were converted to Private Companies during November 2022.

Non-STP forms are subject to review by the approving official, before being accepted by MCA.

¹ STP stands for Straight Through Process, which does not require an approval by MCA while being accepted.

	Number of Registered Companies	24,33,523
1	Number of Active companies	14,91,437
	Of which	
i	Companies Limited by Shares	14,81,081
ii	Companies Limited by Guarantee	10,060
iii	Unlimited Companies	296
2	Number of Closed Companies	8,85,793
i	No. of Companies Liquidated/Dissolved	11,430
ii	No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)	8,21,921
iii	No. of Companies Amalgamated/merged	30,828
iv	No. of Companies Converted to LLP	16,738
v	No. of Companies Converted to LLP and dissolved	4,876
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	2,454
4	Number of Companies under Liquidation	7,103
5	Number of Companies which are under the process of Striking-Off (Section 248 of the Companies Act, 2013 and Section 560 of Companies Act 1956)	46,736

Table 2	: Active Companies as on 30th November, 2022			
S. No.	Particulars	Government	Non-Government	Total
1	Companies Limited by Shares	2,212	14,78,869	14,81,081
a	Public Limited	1,562	67,161	68,723
i	Listed	77	6,658	6,735
ii	Unlisted	1,485	60,503	61,988
b	Private Limited	650	14,11,708	14,12,358
	One Person Company	0	43,778	43,778
2	Companies Limited by Guarantee	34	10,026	10,060
a	Public Limited	10	2,324	2,334
i	Listed	1	14	15
ii	Unlisted	9	2,310	2,319
b	Private Limited	24	7,702	7,726
3	Companies with Unlimited Liability	4	292	296
	Total	2,250	14,89,187	14,91,437

S.	Economic Activity	Pı	rivate	P	ublic	7	Γotal
No.		Number	Paid Up Capital	Number	Paid Up Capital	Number	Paid Up Capital
I	Agriculture and Allied Activities	63,536	22 442 94	2 255	17.720.64	65,791	40 172 46
TT	To de admi	4 20 701	22,442.84	2,255	17,729.64	4 55 012	40,172.48
II	Industry	4,30,791	8,73,537.48	24,221	18,61,518.38	4,55,012	27,35,055.80
1	Manufacturing	2,90,536	5,58,953.21	17,636	7,15,410.86	3,08,172	12,74,364.0
i	Metals & Chemicals, and products thereof	99,159	2,16,674.14	7,632	2,44,698.93	1,06,791	4,61,373.0
ii	Machinery & Equipments	67,608	2,20,855.80	3,356	3,80,050.73	70,964	6,00,906.53
iii	Textiles	35,960	34,525.95	2,523	34,785.77	38,483	69,311.72
iv	Food stuffs	46,401	49,158.46	2,464	31,334.62	48,865	80,493.07
V	Paper & Paper products, Publishing, printing and reproduction of recorded media	17,554	14,450.31	797	9,993.43	18,351	24,443.75
vi	Others	17,473	17,678.51	505	12,286.34	17,978	29,964.85
vii	Leather & products thereof	3,357	3,053.06	183	1,067.13	3,540	4,120.19
viii	Wood Products	3,024	2,556.97	176	1,193.91	3,200	3,750.8
2	Construction	1,12,866	1,48,019.21	4,113	2,31,500.34	1,16,979	3,79,519.55
3	Electricity, Gas & Water Supply companies	14,956	1,34,646.85	1,774	8,59,762.53	16,730	9,94,409.3
4	Mining & Quarrying	12,433	31,918.22	698	54,844.66	13,131	86,762.8
III	Services	9,14,754	9,70,253.50	42,394	13,03,605.96	9,57,148	22,73,859.4
1	Business Services	4,37,335	4,33,804.05	9,602	6,20,501.85	4,46,937	10,54,305.90
2	Trading	1,82,712	2,17,055.18	5,535	54,261.22	1,88,247	2,71,316.4
3	Real Estate and Renting	73,621	81,739.84	2,547	22,628.95	76,168	1,04,368.80
4	Community, personal & Social Services	1,29,833	72,250.74	4,164	1,12,474.73	1,33,997	1,84,725.4
5	Finance	43,824	1,07,521.75	18,948	2,98,156.17	62,772	4,05,677.9
6	Transport, storage and Communications	46,274	55,958.42	1,451	1,53,047.41	47,725	2,09,005.83
7	Insurance	1,155	1,923.53	147	42,535.63	1,302	44,459.1
IV	Others	11,262	18,236.75	2,224	70,764.47	13,486	89,001.2
	Total	14,20,343	18,84,470.58	71,094	32,53,618.45	14,91,437	51,38,089.03

Table 4	4: State/UT-wise Status	of Companies R	egistered as or	n 30th November,	2022		
S. No.	State	Registered	Closed	Dormant u/s 455 of CA, 2-13	Under Liquidation	Under the process of Striking off	Active
1	Andaman & Nicobar	630	157	4	-	6	463
2	Andhra Pradesh	42,081	12,964	34	53	3,122	25,908
3	Arunachal Pradesh	838	364	-	1	4	469
4	Assam	15,970	4,756	-	14	71	11,129
5	Bihar	51,402	11,214	30	39	6,426	33,693
6	Chandigarh	16,654	8,459	11	63	114	8,007
7	Chhattisgarh	14,680	3,931	20	6	66	10,657
8	Dadra & Nagar Haveli	675	166	-	-	7	502
9	Daman and Diu	446	120	-	4	41	281
10	Delhi	3,89,753	1,54,500	284	929	9,498	2,24,542
11	Goa	10,280	4,316	20	14	680	5,250
12	Gujarat	1,29,710	43,254	57	582	2,954	82,863
13	Haryana	73,148	17,624	77	76	3,176	52,195
14	Himachal Pradesh	8,451	3,464	8	20	108	4,851
15	Jammu & Kashmir	8,600	2,885	2	19	525	5,169
16	Jharkhand	20,657	5,555	10	14	790	14,288
17	Karnataka	1,61,041	56,524	164	706	1,477	1,02,170
18	Kerala	73,416	25,406	239	290	136	47,345
19	Lakshadweep	33	7	-	-	-	26
20	Leh & Ladakh	98	22	-	-	5	71
21	Madhya Pradesh	53,837	19,406	30	95	346	33,960
22	Maharashtra	4,73,929	1,76,339	371	2,043	3,862	2,91,314
23	Manipur	1,686	411	2	-	15	1,258
24	Meghalaya	1,235	493	2	1	7	732
25	Mizoram	293	92	-	-	2	199
26	Nagaland	792	372	-	1	3	416
27	Odisha	35,642	12,506	174	65	219	22,678
28	Puducherry	3,736	2,101	2	7	14	1,612
29	Punjab	38,892	16,900	23	139	272	21,558
30	Rajasthan	77,972	27,588	27	99	362	49,896
31	Sikkim	2	1	-	-	-	1
32	Tamil Nadu	1,79,489	79,290	201	487	1,633	97,878
33	Telangana	1,42,059	54,722	88	212	2,040	84,997
34	Tripura	1,046	267	1	-	6	772
35	Uttar Pradesh	1,63,633	46,046	104	212	5,781	1,11,490
36	Uttarakhand	13,080	3,330	8	16	435	9,291
37	West Bengal	2,27,637	90,241	461	896	2,533	1,33,506
	Total	24,33,523	8,85,793	2,454	7,103	46,736	14,91,437

Table	e 5: Registration of New Com	panies duri	ng November, 2	022		(Paid Up Ca	apital in Rs. Crore)	
S.	Category	Gov	ernment	Noi	n-Government	Total		
No.		Number	Paid Up Capital	Number	Paid Up Capital	Number	Paid Up Capital	
1	Company Limited by Shares	8	6.37	12,755	618.68	12,763	625.05	
i	OPC	-	-	865	7.81	865	7.81	
ii	Private	-	-	11,688	545.58	11,688	545.58	
iii	Public	8	6.37	202	65.29	210	71.66	
2	Company Limited by Guarantee	-	-	81.00	0.52	81	0.52	
i	Private	-	-	74	0.52	74	0.52	
ii	Public	-	-	7	-	7	-	
3	Unlimited Company	-	-	-	-	-	-	
i	Private	-	-	-	-	-	-	
ii	Public	-	-	-	-	-	-	
	Total	8	6.37	12,836	619.20	12,844	625.57	

S.	Economic Activity		Gove	rnmen	t		Non-Gov	ernment		Total		
No.	v]	Private		Public	Pı	rivate		ıblic			
		No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	
I	Agriculture and Allied Activities	-	-	-	-	1,019	18.24	3	0.16	1,022	18.40	
II	Industry	-	-	4	0.22	3,531	231	30	47	3,565	278.45	
1	Manufacturing	-	-	-	-	2,455	203.52	16	16.73	2,471	220.25	
i	Metals & Chemicals, and products thereof	-	-	-	-	800	38.87	9	15.37	809	54.24	
ii	Machinery & Equipments	-	-	-	-	579	127.81	1	0.10	580	127.91	
iii	Food stuffs	-	-	-	-	439	10.06	3	0.11	442	10.17	
iv	Others	-	-	-	-	202	5.54	1	0.01	203	5.55	
v	Textiles	-	-	-	-	258	15.54	1	1.00	259	16.54	
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	133	3.61	-	-	133	3.61	
vii	Leather & products thereof	-	-	-	-	25	0.77	1	0.14	26	0.91	
viii	Wood Products	-	-	-	-	19	1.32	-	-	19	1.32	
2	Construction	-	-	-	-	850	20.58	9	1.65	859	22.23	
3	Electricity, Gas & Water Supply Companies	-	-	4	0.22	147	4.14	3	0.06	154	4.42	
4	Mining & Quarrying	-	-	-	-	79	2.55	2	29.01	81	31.56	
III	Services	-	-	4	6.15	8,077	305	176	18	8,257	328.72	
1	Business Services	-	-	2	6.00	of 21,393 1,560	115.53	5	0.35	3,400	121.88	
2	Trading	-	-	-			48.49	13	0.70	1,573	49.19	
3	Community, personal & Social Services	-	-	1	0.05	1,751	25.60	18	0.86	1,770	26.51	
4	Real Estate and Renting	-	-	-	-	483	12.56	6	1.13	489	13.70	
5	Transport, storage and Communications	-	-	1	0.10	519	24.17	2	0.06	522	24.33	
6	Finance	-	-	-	-	361	76.85	132	14.58	493	91.42	
7	Insurance	-	-	-	-	10	1.69	-	-	10	1.69	
	Total	-	-	8	6.37	12,627	553.91	209	65.29	12,844	625.57	

S.No	7: State/UT-wi	l Iteg		ernme		(overinger,	Non-Govern	ment	(I ara	гор сар	ital in Rs. Crore) Total
5.110			Private		Public	D _r	ivate		ıblic	No.	Paid Up Capital
	State/UT-Wise	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	No.	Paid Up Capital	140.	таш Ор Сарпа
1	Andaman & Nicobar	-	-	-	-	2	0.02	-	-	2	0.02
2	Andhra Pradesh	-	-	-	-	268	9.61	3	0.16	271	9.77
3	Arunachal Pradesh	-	-	-	-	4	0.27	-	-	4	0.27
4	Assam	-	-	1	0.10	128	1.69	3	0.30	132	2.09
5	Bihar	-	-	-	-	359	7.58	6	0.60	365	8.18
6	Chandigarh	-	-	-	-	44	0.39	1	0.10	45	0.49
7	Chhattisgarh	-	-	-	-	116	1.64	-	-	116	1.64
8	Dadra & Nagar Haveli	-	-	-	-	1	0.01	-	-	1	0.01
9	Daman and Diu	-	-	-	-	-	-	-	-	-	-
10	Delhi	-	-	2	0.02	1,288	38.97	17	2.56	1,307	41.55
11	Goa	-	-	-	-	47	1.12	-	-	47	1.12
12	Gujarat	-	-	-	-	626	64.61	20	16.41	646	81.02
13	Haryana	-	-	-	-	602	13.41	2	0.10	604	13.51
14	Himachal Pradesh	-	-	-	-	45	0.48	-	-	45	0.48
15	Jammu & Kashmir	-	-	-	-	96	1.45	1	0.05	97	1.50
16	Jharkhand	-	-	-	-	123	2.96	2	0.25	125	3.21
17	Karnataka	-	-	-	-	998	60.38	5	0.40	1,003	60.78
18	Kerala	-	-	-	-	444	8.95	15	1.64	459	10.58
19	Lakshadweep	-	-	-	-	1	0.05	-	-	1	0.05
20	Leh & Ladakh	-	-	-	-	-	-	-	-	-	-
21	Madhya Pradesh	-	-	-	-	340	9.48	4	0.81	344	10.29
22	Maharashtra	-	-	-	-	2,258	63.82	69	35.36	2,327	99.18
23	Manipur	-	-	1	5.00	22	0.63	-	-	23	5.63
24	Meghalaya	-	-	1	0.05	7	0.05	-	-	8	0.10
25	Mizoram	-	-	-	-	2	0.01	-	-	2	0.01
26	Nagaland	-	-	-	-	6	0.03	-	-	6	0.03
27	Orissa	-	-	-	-	235	4.00	2	0.11	237	4.11
28	Puducherry	-	-	-	- 0.20	14	0.47	-	- 0.00	14	0.47
29	Punjab	-	-	2	0.20	165	4.11	1	0.00	168	4.31
30	Rajasthan	-	-	-	-	498	7.00	10	1.13	508	8.13
31	Sikkim	-	-	-	-	-	-	-	- 0.00	-	-
32	Tamil Nadu	-	-	-	-	861	72.61	5	0.32	866	72.93
33	Telangana	-	-	-	1.00	883	118.59	5	0.27	888	118.86
34	Tripura	-	-	1	1.00	10	0.15	-	-	11	1.15
35	Uttar Pradesh	-	-	-	-	1,436	30.81	24	2.36	1,460	33.17
36	Uttarakhand West Bengal	-	-	-	-	117 581	3.27 25.30	14	2.37	117 595	3.27 27.66
31	_										
	Total	-	-	8	6.37	12,627	553.91	209	65.29	12,844	625.58

Table 8: Su	mmary of Registration of DIN			
			During November, 2022	
S.No.	Particulars Particulars	Indian	Foreign National	Total
1	Registration of New Directors	29,642	518	30,160
i	Active DIN	27,980	498	28,478
ii	Provisional DIN	1,662	20	1,682
iii	Surrendered DIN	0	0	0
2	De registration of DIN	102	8	110

	States/UT	18	-30	31	-45	46	-60	61-A	bove
		Female	Male	Female	Male	Female	Male	Female	Male
1	Andaman & Nicobar	1	2	-	2	-	1	1	
2	Andhra Pradesh	81	180	110	224	51	121	26	
3	Arunachal Pradesh	-	2	2	5	-	-	-	
4	Assam	37	77	40	104	18	40	3	
5	Bihar	97	281	94	200	32	96	8	
6	Chandigarh	3	20	7	13	6	6	3	
7	Chattisgarh	18	58	27	63	13	25	1	
8	Dadra & Nagar Haveli	1	-	-	2	1	1	-	
9	Daman and Diu	-	-	-	-	-	-	-	
10	Delhi	151	437	252	482	107	183	36	
11	Goa	6	8	7	17	5	17	1	
12	Gujarat	95	286	165	392	64	145	26	
13	Haryana	69	233	163	285	55	102	25	
14	Himachal Pradesh	9	19	10	24	5	13	2	
15	Jammu & Kashmir	13	41	27	63	5	26	2	
16	Jharkhand	37	64	58	87	17	30	5	
١7	Karnataka	127	285	228	460	81	170	30	
18	Kerala	95	208	113	349	59	190	23	
19	Leh & Ladakh	-	-	-	-	-	-	-	
20	Lakshwadweep	-	-	-	2	-	1	-	
21	Madhya Pradesh	75	177	112	249	42	99	16	
22	Maharashtra	396	860	937	1,362	351	596	87	2
23	Manipur	2	10	3	12	2	4	-	
24	Meghalaya	-	3	-	4	3	1	-	
25	Mizoram	1	2	-	1	-	3	-	
26	Nagaland	-	5	5	5	-	2	-	
27	Orissa	46	103	88	133	37	82	8	
28	Puducherry	2	4	7	8	2	2	1	
29	Punjab	30	81	49	95	24	51	10	
30	Rajasthan	98	296	155	256	60	106	15	
31	Sikkim	-	-	-	-	-	1	-	
32	Tamil Nadu	134	265	236	391	103	222	37	
33	Telangana	113	238	218	375	85	134	17	
34	Tripura	1	2	2	6	1	3	3	
35	Uttar Pradesh	257	779	376	986	185	531	81	2
36	Uttarakhand	24	43	39	60	15	14	4	
37	West Bengal	105	268	179	342	83	178	20	
38	Others	364	1,061	755	1,430	307	752	98	2
	Grand Total	2,488	6,398	4,464	8,489	1,819	3,948	589	1,4

Table 1	Table 10: Economic Activity-wise One Person Company (Paid Up Capital in Rs. Crore)				
S. No.	No. Economic Activity Active U		Up to 30.11.2022 Registered during November		during November, 2022
		Number	Paid Up Capital	Number	Paid Up Capital
I	Agriculture and Allied Activities	884	13.93	15	0.09
II	Industry	8,317	142.80	202	2.83
1	Manufacturing	5,924	94.88	144	1.58
2	Construction	2,091	40.77	49	1.19
3	Electricity, Gas & Water Supply companies	210	5.46	8	0.05
4	Mining & Quarrying	92	1.69	1	0.01
III	Services	34,574	441.12	648	4.89
1	Business Services	20,805	265.00	348	2.42
2	Community, personal & Social Services	5,561	62.02	96	0.62
3	Trading	5,646	72.56	136	1.02
4	Real Estate and Renting	957	20.12	28	0.31
5	Transport, storage and Communications	1,470	17.63	35	0.49
6	Finance	132	3.67	5	0.04
7	Insurance	3	0.12	-	-
IV	Others	3	0.14	-	-
	Total	43,778	597.99	865	7.81

	Table 11: Economic Activity-wise Active LLPs During September 2022-November 2022				
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Crore)		
I	Agriculture and Allied Activities	134	17.48		
II	Industry	2,385	231.21		
1	Manufacturing	1,233	127.22		
2	Construction	1,006	85.88		
3	Mining & Quarrying	71	7.11		
4	Electricity, Gas & Water Companies	75	11.00		
Ш	Services	7,073	810.85		
1	Business Services	1,029	58.17		
2	Trading	1,619	170.38		
3	Real Estate and Renting	1,136	298.46		
4	Community, personal & Social Services	2,390	129.07		
5	Transport, storage and Communications	766	104.52		
6	Finance	133	50.25		
7	Insurance	-	-		
IV	Others	-	-		
	Total 9,592 1059.5				

Table	Table 12: Obligation of Contribution wise Active LLPs as on 30th November, 2022				
Sl.	Obligation of Contribution Range	Number	Obligation of Contribution	(in Rs Crore)	
No.					
1	Up to 1 lakh	1,91,936		1,436.44	
2	Above 1 lakh to 5 lakh	29,066		914.61	
3	Above 5 lakh to 10 lakh	13,990		1,293.65	
4	Above 10 lakh to 25 lakh	8,102		1,484.89	
5	Above 25 lakh to 50 lakh	5,735		2,325.66	
6	Above 50 lakh to 1 crore	4,861		4,108.84	
7	Above 1 crore to 2 crore	2,604		4,049.32	
8	Above 2 crore to 5 crore	2,651		9,295.27	
9	Above 5 crore to 10 crore	1,194		9,203.65	
10	Above 10 crore to 25 crore	820		13,273.17	
11	Above 25 crore to 100 crore	475		23,321.69	
12	Above 100 crore	123		86,621.62	
	Total	2,61,557		1,57,328.83	

Sl.	3: Economic Activity-wise Active LLPs as on 30th November, 2022 Economic Activity	Number	Obligation of Contribution (in Rs
No.	Decironic Activity	rumber	Crore)
I	Agriculture and Allied Activities	5,353	1,679.62
II	Industry	62,339	31,970.18
1	Manufacturing	36,093	18,281.26
i	Metals & Chemicals, and products thereof	10,066	6,962.44
ii	Machinery & Equipments	6,439	4,395.59
iii	Food stuffs	7,538	2,130.37
iv	Textiles	5,012	2,194.15
v	Others	3,483	1,449.09
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	2,648	887.76
vii	Leather and products thereof	465	116.71
viii	Wood Products	442	145.14
2	Construction	22,760	10,029.54
3	Mining & Quarrying	1,694	535.51
4	Electricity, Gas & Water Companies	1,792	3,123.87
III	Services	1,93,862	1,23,678.92
1	Business Services	83,937	47,670.63
2	Trading	44,049	12,670.18
3	Real Estate and Renting	24,881	16,618.20
4	Community, personal & Social Services	29,326	10,932.71
5	Transport, storage and Communications	7,541	1,000.39
6	Finance	3,719	34,090.06
7	Insurance	409	696.75
IV	Others	3	0.11
	Total	2,61,557	1,57,328.83

Table 14:	Table 14: Economic Activity wise distribution of Registered Foreign Companies during September 2022-November 2022		
S.No	Economic Activity	Number	
I	Agriculture and Allied Activities	-	
II	Industry	3	
1	Manufacturing	1	
2	Construction	1	
3	Electricity, Gas & Water Supply companies	-	
4	Mining & Quarrying	1	
III	Services	11	
1	Business Services	9	
2	Community, personal & Social Services	1	
3	Real Estate and Renting	-	
4	Trading	-	
5	Transport, storage and Communications	-	
6	Finance	1	
7	Insurance	-	
	Grand Total	14	

Table	12: Form	Filing during November 2022		
S.No	Form	Description	No. of Filing	
1	AOC-4	Filing of financial statement and other documents with the Registrar		
2	MGT-	Annual return by OPCs and Small company		
	7A			
3	MGT-7	Annual return by a company	1,10,872	
4	ADT-1	Information to the Registrar by Company for appointment of Auditor	53,083	
5	DIR-12	Particulars of appointment of Directors and the key managerial personnel and the changes among them	37,461	
6	CHG-1	Registration of creation or modification of charge (other than those related to debentures)	20,097	
7	MGT-14	Filing of Resolutions and agreements to the Registrar	21,120	
8	AOC-4	XBRL document in respect of financial statement and other documents with the Registrar	22,731	
	XBRL			
9	DPT-3	Return of deposits	7,050	
10	INC-22	Notice of situation or change of situation of registered office	8,665	
11	CHG-4	Particulars for satisfaction of charge thereof	6,915	
12	ADT-3	Notice of Resignation by the Auditor	5,737	
13	SH-7	Notice to Registrar of any alteration of share capital	3,720	
14	CSR-1	Registration of Entities for undertaking CSR Activities	2,119 1,249	
15	STK-2	Application by company to ROC for removing its name from register of Companies		
16	MR-1	Return of appointment of MD/WTD/Manager	919	
17	SH-11	Return in respect of buy-back of securities	136	
18	FC-3	Annual accounts along with the list of all principal places of business in India established by foreign company	217	
19	INC-6	One Person Company- Application for Conversion	36	
20	CHG-8	Application to Central Government for extension of time for filing particulars of registration of creation /	15	
		modification / satisfaction of charge OR for rectification of omission or misstatement of any particular in respect of		
	77.70	creation/ modification/ satisfaction of charge		
21	INC-20	Intimation to Registrar of revocation/surrender of license issued under section 8	3	
22	MR-2	Form of application to the Central Government for approval of appointment or reappointment and remuneration or	6	
		increase in remuneration or waiver for excess or over payment to managing director or whole time director or		
22	A O C 4	manager and commission or remuneration to directors	C1	
23	AOC-4 NBFC	Filing of financial statement and other documents with the Registrar of NBFC Companies	61	
	NBFC INDAS			
			11,50,497	

Table 16: Overview of Non-STP Filing during November 2022		
Processed	Rejected	Number of Filings
12,53,515	4,503	12,58,018

I dible I	7: List of State Abbreviations		
S.No.	State Code	State Code Description	
1	AP	Andhra Pradesh	
2	AR	Arunachal Pradesh	
3	AS	Assam	
4	BR	Bihar	
5	CG	Chhattisgarh	
6	GA	Goa	
7	GJ	Gujarat	
8	HR	Haryana	
9	HP	Himachal Pradesh	
10	JK	Jammu And Kashmir	
11	JH	Jharkhand	
12	KA	Karnataka	
13	KL	Kerala	
14	MP	Madhya Pradesh	
15	MH	Maharashtra	
16	MN	Manipur	
17	ML	Meghalaya	
18	MZ	Mizoram	
19	NL	Nagaland	
20	OD	Odisha	
21	PB	Punjab	
22	RJ	Rajasthan	
23	SK	Sikkim	
24	TN	Tamil Nadu	
25	TR	Tripura	
26	UK	Uttarakhand	
27	UP	Uttar Pradesh	
28	WB	West Bengal	
29	AN	Andaman and Nicobar Islands	
30	СН	Chandigarh	
31	DH	Dadra and Nagar Haveli	
32	DD	Daman and Diu	
33	DL	Delhi	
34	LD	Lakshadweep	
35	PY	Puducherry	
36	LA	Leh and Ladakh	
37	TS	Telangana	

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